COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NO. 375 OF 2017 IN DFR NO. 1461 OF 2017

Dated: 18th September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Lanco Amarkantak Power Limited Appellant(s)

Vs.

Haryana Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Vineet Tayal

Mr. Tejasu Anand

Counsel for the Respondent(s) : Mr. Nishant Ahlawat for R-1

Ms. Nishtha Kumar for R-2

Ms. Poorva Saigal

Mr. Shubham Arya for R-3

<u>ORDER</u>

Learned counsel for the appellant seeks three days time to file affidavit of compliance.

List the matter on <u>26.09.2017</u>.

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson